

Central Administrative Tribunal  
Principal Bench

O.A. No. 179 of 1999

New Delhi, dated this the 26th April, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

S/Shri

1. Radhe Shyam,  
S/o Shri Chandra Bhan,  
R/o Juggi No. 118, I.I.T. Labour Camp,  
Hauz Khas, New Delhi.
2. Kuwar Pal,  
S/o Shri Banshi Lal,  
R/o E-177/127/C/2,  
Mehrauli, New Delhi.
3. Nakul Sen,  
S/o Shri Bhagwan Sahay,  
R/o F-451, Mahipalpur,  
New Delhi-110037.
4. Krishna Chand,  
S/o Shri Jangali Ram,  
R/o House No. CB-6, Mahipalpur,  
New Delhi.
5. Vijendra Kumar,  
S/o Shri Rom Singh,,  
R/o Vill. & P.O. Kakaraula,  
New Delhi-43.
6. Tej Pal Singh,  
S/o Shri Bhagwan Singh,  
R/o H-226, Sultanpur, Mehrauli,  
New Delhi.
7. Sheesh Pal,  
S/o Shri Choubey Singh,  
R/o K.H. 8, Wireless Colony,  
Greater Kailash II,  
New Delhi.
8. Fateh Singh,  
S/o Shri Jeet Singh,  
37B, Chirag Delhi,  
New Delhi-110047. .... Applicants  
(By Advocate: Shri U. Srivastava)

Versus

Govt. of NCT of Delhi through

1. The Secretary,  
5, Sham Nath Marg,  
Delhi.
2. The Director General,  
Delhi Home Guards & Civil Defence,  
CTI Complex, Raja Garden,  
New Delhi-110015.

3. The Commandant,  
Delhi Home Guards & Civil Defence,  
CTI Complex, Raja Garden,  
New Delhi. ... Respondents

(6)

ORDER (Oral)BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Srivastava prays for permission to withdraw the O.A. with liberty to approach the competent forum. Granting the permission this O.A. is dismissed as withdrawn with liberty to approach the competent forum if so advised.

*Lakshmi Swaminathan*

(Mrs. Lakshmi Swaminathan),  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

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